

CENTRAL ELECTRICITY REGULATORY COMMISSION

4th Floor, Chanderlok Building ,36, Janpath, New Delhi- 110001

Ph: 23753942 Fax-23753923

Petition No. 124/TT/2016

Date: 7.10.2016

To

The Deputy General Manager,
Power Grid Corporation of India Limited,
Saudamini, Plot No. 2,
Sector-29, Gurgaon-122001

Subject:- Truing up of transmission tariff for tariff period 2009-14 and determination of transmission tariff for tariff period 2014-19 of 315 MVA, 400/220 kV ICT at Bhiwandi under provision of spare ICT's and reactors in Eastern, Northern, Southern and Western Regions.

Sir,

With reference to your petition mentioned above, I am directed to request you to furnish the following information under Regulation 87(2) of the Central Electricity Regulatory Commission(Conduct of Business) Regulations, 1999, on an affidavit, with an advance copy to the respondents/ beneficiaries, latest by 14.10.2016:-

- a) Year-wise discharged IDC and IEDC on cash basis upto SCOD, SCOD to COD, COD onwards, if any.
- b) An undertaking on affidavit, the actual equity infused as on COD and during the tariff period 2009-14 and 2014-19.
- c) With regard to balance and retention payment, the amount of the balance and retention payment yet to be made along with the details of the contract for which payment has been retained along with the amount retained.
- d) Undertaking duly depicting the un-discharged liabilities, if any.

2. In case, the above said information is not filed within the specified date, the petition shall be disposed on the basis of the information already on record.

Yours faithfully,

Sd/
(V.Sreenivas)
Deputy Chief (Legal)